

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 1**

ITEM No.218  
C.P.(CAA)/30(AHM)2024  
in  
C.A.(CAA)/21(AHM)2024

**Proceedings under Section 230 to 232**

**IN THE MATTER OF:**

Spiritual Marketing Pvt. Ltd  
Unilon Pvt. Ltd  
Rewi Trading Pvt. Ltd  
Charmant Trading Pvt. Ltd  
Mananya Trading Pvt .Ltd  
Dreamstone Construction Pvt. Ltd  
Sterling Strands Pvt. Ltd  
Premium Polycot Pvt. Ltd

.....Applicant

.....Respondent

**Order delivered on: 22/07/2024**

**Coram:**

Mr. Praveen Gupta, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : None  
For Income Tax Dept. : Ms. Kinjal Vyas, Proxy Advocate  
For OL : Mr. Sandeep Tupe, Tech. Assistant  
For RD : None.

**ORDER**  
**(Hybrid Mode)**

Despite repeated calls none appears on behalf of the applicant.

Mr. Sandeep Tupe, Tech. Assi. for OL has submitted that report has been filed and learned Counsel for the Income Tax Department submits that report is awaited.

Re-list on 29.08.2024.

**-Sd-**  
**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**PRAVEEN GUPTA**  
**MEMBER (JUDICIAL)**